

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-216(MB)/2018

CORAM:

SHRI V.P. SINGH
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.12.2018**

NAME OF THE PARTIES:

Meridian Metals
v/s.
Gammon India Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Both sides are present.
2. By consent, the matter is adjourned to **20.02.2019**.

07.12.2018
pvs

Sd/-
V.P. SINGH
Member (Judicial)